



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.03.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 18.03.2025 were not taken up. The next date of hearing in the matter is **01.04.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
<b>1.</b>	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 & 8807 of 2024  <b>Part Heard</b>	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.  <b>With</b>	Aakanksha kaul Kshitij Parashar Divyanshu Rai	Mandeep Kalra Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9
<b>2.</b>	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023 <b>Part Heard</b>	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.  <b>With</b>	Arun C Mohan	Abhishek Anand Abhijeet Sinha M.S. Kalra
<b>3.</b>	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	Divyanshu Rai	

By order of Hon'ble Chairperson  
-Sd/-  
Registrar